

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 101 & 100 of 2017 in
DFR No. 271 of 2017**

Dated: 7th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Reliance Communication Ltd. & Anr.Appellant(s)

Vs.

**Maharashtra Electricity Regulatory Commission & Anr.
....Respondent(s)**

Counsel for the Appellant(s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

ORDER

**IA No. 101 & 100 of 2017
(Appls. for leave & condonation of delay)**

Issue notice. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 21.02.2017. Dasti, in addition, is permitted.

List the matter on **21.02.2017.**

(I. J. Kapoor)
Technical Member
ts/vg

(Justice Ranjana P. Desai)
Chairperson